NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.198/BB/201 7	-	Await ROC Report	252(3)	Indra Prem Menon Vs ROC

SL.	NARAT (IN CARITAL)	1)	
	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
١.	Riskal. K. Agun	Adu: for Petitioner	READ.

ORDER

Counsel for Petitioner Company is present. Report from ROC not received. Registry to address a letter to ROC, Karnataka, Bangalore, with a direction to send report with regard to this petition. List it on 17.01.2018.

Member (T)

Member (J)